

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 153 of 2014**

**Dated : 29<sup>st</sup> August, 2017**

**In the matter of:**

<b>M/s. Sagar Power (Neerukatte) Pvt. Ltd.</b>	...	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Central Electricity Regulatory Commission &amp; Ors.</b>	...	<b>Respondent(s)</b>

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **24.10.2017.**

PPS/ Court Master